

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 26.11.2018 (Monday)

Court III
10:30 AM

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 716 of 2018	AKME Raaga Flats Buyers Association Vs. Hari Kishan Sharma & Anr.	Apoorv Gupta	
2.	Competition App. (AT) No. 84 of 2018	Uttarakhand Agricultural Produce Marketing Board Vs. Competition Commission of India & Ors.	Vikram Sobti	

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By Order

[Signature]
Deputy Registrar

24.11.18